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Title: Need to frame a policy for vacant railway quarters which have become den of Criminal activities.

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Madam, the issue which I am going to highlight here falls within the ambit of the Ministry of Railways. I am goaded to seize the opportunity of drawing the attention of the Railway Minister concerned who is present here.

Madam, you are well aware, in the year 2010, an accident of Gyaneswari Express took place in West Bengal which took a toll of hundreds of people. In the aftermath of this accident, jobs were given to the nearest kith and kin of the victims. As a result of this, one woman got a job after the death of her husband in the accident. She was appointed in the Chitpur Railway Yard. In our country, the law and order situation of most of the Railway Yards is deteriorating much to the concern of all of us.

You will be astonished to note that a horrific and a horrendous episode took place in the Chitpur Railway Yard in which the woman who got the job after the death of her husband was raped even after being pregnant by her co-workers. I would also like to bring in to the notice of the Railway Minister that most of the abandoned railway quarters have become the den of criminal activities and bootleggers have a field day in those areas.

So, the Railway Ministry should come forward with a comprehensive plan in order to check these kinds of activities. It is because this kind of rape has sent shock waves to the entire population of my State. The Chitpur Railway Yard has become a graveyard for those workers who want to earn their livelihood honestly by working in the railway sector.

So, I would like to suggest to the Railway Ministry to frame a policy with regard to these abandoned areas which have become den of criminal activities where even dignified women are not spared from being raped by those beasts with a human face. The issue needs to be tackled and immediate measures in this regard need to be taken.